

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO. 1482
ANSWERED ON 09/02/2026

UGC New Rules against Caste Discrimination

1482. Shri Selvaganapathi T.M.:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that the University Grants Commission (UGC) has notified new rules against caste discrimination;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the said new rules kept the Other Backward Classes outside the ambit of caste-based discrimination and lack specificity in the way it defined discrimination in the earlier draft of the rules;
- (d) if so, the details thereof;
- (e) whether it is also a fact that the new rules specified punishments, which can range from being debarred from offering degree or programme for non-compliance; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)

(a) to (f): The UGC (Promotion of Equity in Higher Education Institutions) Regulations, 2026, notified on 13.01.2026, have been kept in abeyance by the Hon'ble Supreme Court vide order dated 29.01.2026.

Hence, the matter is sub judice.
